

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1841
ANSWERED ON 11.02.2026
NATIONAL BIO ENERGY PROGRAMME

1841. SHRI DUSHYANT SINGH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the measures being taken by the Government to ensure that the National Bio Energy Programme is aligned with India's clean energy targets and sustainable development goals particularly in States expanding their renewable-energy capacity such as Rajasthan;
- (b) the steps being undertaken to ensure that the opening of previously restricted areas for oil and gas exploration do not adversely affect marine ecosystems particularly in the Bay of Bengal and Arabian Sea and the manner in which the similar concerns being addressed for land-based bio energy projects; and
- (c) the manner in which the National Bio Energy Programme is expected to promote sustainable growth in rural regions along with the specific support proposed for communities in districts such as Jhalawar-Baran to facilitate their transition to cleaner energy solutions?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) Under the National Bioenergy Programme (NBP), Ministry of New and Renewable Energy supports installation of Bioenergy Projects in the country. The programme is closely aligned with India's clean energy targets and Sustainable Development Goals through the promotion of Biomass, Biogas and Waste-to-Energy solutions in the country including the State of Rajasthan by providing Central Financial Assistance (CFA) under following scheme components:

- i. **Waste to Energy Programme** (Programme on Energy from Urban, Industrial and Agricultural Wastes /Residues)
- ii. **Biomass Programme** (Scheme to Support Manufacturing of Briquettes & Pellets and Promotion of Biomass (non-bagasse) based cogeneration in Industries)
- iii. **Biogas Programme** (Programme to support setting up of small (1 m³ to 25 m³ biogas per day) and medium size Biogas plants i.e., above 25 m³ to 2500 m³ biogas generation per day).

(b) As per the information received from Ministry of Petroleum and Natural Gas (MoPNG), the oil and gas blocks (including the blocks in previously restricted 'No-Go' areas) are awarded through an open and transparent bidding process. Environmental clearances, including coastal zone clearances for oil and gas exploration as per the laws for the time being in force are essential before commencement of the activities. This typically involves an Environmental Impact Assessment (EIA) study after the award. The EIA process involves public hearing and ensures proper assessment of exploration activities on environment and only after obtaining necessary environmental clearances, with necessary safeguards measures for environmental protection and compliance, can companies commence exploration activities. Exploration and Production

activities are undertaken in synergy with steps to enhance the livelihood of the people in the region as well as to ensure minimal impact on the environment.

Similarly, Bioenergy projects like Biomass, Waste to Energy and Biogas plants comply with environmental regulations including State and Central Pollution Control Board requirements, site-specific environmental assessments including emissions. These safeguards ensure that Bioenergy development avoids adverse impact on local ecosystems, manages waste and emissions responsibly.

(c)

- (i) Under the Biogas component of the National Bioenergy Programme, CFA is being provided for nation-wide installation of small and medium sized Biogas plants, to promote sustainable growth in rural areas including the districts Jhalawar and Baran in Rajasthan. Under the National Bioenergy Programme, two Biomass-based Briquette/Pellet manufacturing projects have been supported in Baran District of Rajasthan:

Sl. No.	Name of the Project	Capacity in Tons per Hour (TPH)
1	Shubh Energies Private Limited	5
2	Shubh Trading Corporation	8

- (ii) As per the information received from Rajasthan Renewable Energy Corporation Limited (RRECL), Rajasthan Integrated Clean Energy Policy-2024 promotes the farmers, dairy farms, poultry farms, Farmers Producer Organizations (FPO), Self Help Groups (SHGs) and industries and helps them setting up Biogas plants in Rajasthan.
